<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 281 of 2017

Dated: 11th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Maharashtra State Power Genera Vs. Maharashtra Electricity Regulato & Anr.	••••		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Ms. Ranjitha Ramachandr Mr. Pulkit Agrwal	ran	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadha Ms. Stuti Krishn for R-1	an	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>25-2-2019</u>.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/js